

No.ADJ/RMP/READER/2017-
Office of the Additional District & Sessions Judge,
Rampur Bushehar, District Shimla, H.P.


Dated Rampur, the 1st July, 2017.

Office Order

It is for information of Ld. Bar members, litigants, general public and all concerned that the undersigned shall be on earned leave w.e.f. 03.07.2017 to 07.07.2017. So, cases fixed in aforesaid dates shall be taken up for effective hearing in following manner:-

1. All the under-trial cases fixed w.e.f 03.07.2017 to 07.07.2017, shall be taken up for effective hearing on 13.07.2017
2. All the civil appeals and L.A.C cases fixed for arguments w.e.f. 03.07.2017 to 07.07.2017, shall be taken up for effective hearing on 22.07.2017.
3. All other cases shall be taken up for effective hearing in following dates:-

Already fixed	Effective date of hearing
03 & 04.07.2017	02.08.2017
05,06 & 07.07.2017	05.08.2017


(Bhuvnesh Awasti),
Addl. Distt. & Sessions Judge,
Rampur Bsr, Distt. Shimla, H.P.

Endst. No.ADJ/RMP/READER/2017- 756 / Dated

Copy of above forwarded to:-

1. The President, Bar Association, Rampur Bushehar, H.P.
2. The P.P. Rampur Bushehar, H.P.
3. Reader/Ahlmads of this Court for record and for updating C.I.S. entries.
4. Notice board of this Court/Bar Room.
- 5.


Addl. Distt. & Sessions Judge,
Rampur Bsr, Distt. Shimla, H.P.